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st IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 7246/2022

HARYANA STATE KHO KHO ASSOCIATIONPetitioner

Through: Mr.Madhav Aggarwal, Advocate for

applicant

versus

UNION OF INDIA AND ORS.

....Respondents

Through: Mr.Zubin Singh and Mr.Mayank,

proxy counsels for Ms.Nidhi Raman,

CGSC for R-1

Ms. Aastha Gupta, Advocate for R-3 &

4

CORAM: SH. SANJAY KUMAR SHARMA, REGISTRAR

ORDER

01.06.2023

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Today's Court proceedings are conducted through physical/hybrid

mode.

CM APPL. 30817/2023

This is an application filed by the petitioner/ applicant to bring on record the documents in compliance of order dated 03.03.2023 passed by the Hon'ble Court. Along with the application, applicant has filed copy of the writ petition filed before Hon'ble Punjab and Haryana High Court, as well as affidavit as directed vide order dated 03.03.2023.

Counsel for respondent nos. 3 & 4 states that she has received copy of the petition and seeks some time to examine the same.

List on 01.09.2023, the date already fixed.

REGISTRAR

JUNE 1, 2023/sk